

Week Ending **23.08.2019**  
(Week 34/19)

**F. No. 296/4/2019- CX-9**  
Government of India  
Ministry of Finance  
Department of Revenue  
Central Board of Indirect Taxes & Customs

New Delhi, dated the 26.08.2019

**Office Memorandum**

**Subject:- Weekly Report in respect of important developments in CBIC for the week –19.08.2019 to 23.08.2019- reg.**

Based on the inputs received from various sections, following is the compilation of the important developments for the week –19.08.2019 to 23.08.2019.

**1. Administrative Changes:-**

- Order regarding Extension of loan period of Shri Jyotiraditya, IRS (C&CE:2010) with the National Investigation Agency for a period of One (01) year i.e upto 13.05.2020, has been issued vide Office Order No. 114/2019 dated 21.08.2019.
- Order regarding placing Services of Shri Vibhav Kumar Aldar, IRS (C&CE:2013) as Additional Private Secretary on formal basis in the personal establishment of Minister of State for Communications (Shri Dhotre Sanjay Shamrao), has been issued vide Office Order No. 115/2019 dated 21.08.2019.
- Order regarding appointment of Shri Gopal Krishna Jha, IRS (C&CE: 2004) as Director (Drawback), CBIC in Department of Revenue, has been issued vide Office Order No. 116/2019 dated 22.08.2019.
- Order regarding Transfer and posting in respect of Shri J.K. Jha, IRS (C&CE:1987) and Shri O.P. Dadhich, IRS (C&CE: 1986) the grade of Chief Commissioners / Director Generals of Customs, GST & central Excise, has been issued vide Office Order No. 117/2019 dated 22.08.2019.

**2. Legislative Changes:-**

- Notification No. 07/2019-CE, dated 22.08.2019 has been issued for seeking to extend the validity of 2% Basic Excise Duty on ATF drawn from RCS- UDAN airport or heliport or waterdrome.
- Notification No. 05/2019-CE(NT), dated 21.08.2019 issued vide F.No. 267/78/2019(Part-III) on Rules under SVLDRS, 2019.

(Sunil Kumar Sinha)  
Commissioner Coord

1. Chairman, CBIC
2. Member (Tax Policy, IT, Legal & CV)
3. Member (Customs)
4. Member (Admn)
5. Member (Investigation, CX & GST)

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